

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1990/1997
M.A. NO.1953/1997
M.A. NO.1956/1997

2

New Delhi this the 28th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Alok Kumar Agrawal
Son of K. L. Aggarwal,
R/O Room No. 113,
J.R.D. Hostel,
G.T.B. Hospital, Shahdara,
Delhi-110095.
2. Dr. Seema Dhir Khanna
W/O Dr. Sudeep Khanna,
R/O G-76, Sarita Vihar,
New Delhi-110004. ... Applicants

(By Shri Subramonium Prasad, Advocate)


- Versus -

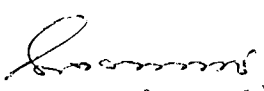
1. Government of National Capital
Territory of Delhi through
The Principal Secretary,
Medical and Family Welfare,
5, Sham Nath Marg,
Delhi-110054.
2. The Medical Superintendent,
G.T.B. Hospital, Shahdara,
Delhi-110095. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Learned counsel for the applicants wants to
withdraw this application under Section 19 of the Act.
Accordingly, it is hereby dismissed as withdrawn.


(K. M. Agarwal)
Chairman


(S. P. Biswas)
Member (A)

/as/